

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF APEX STEEL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	APEX STEEL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/07/1999
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs (ROC Patna)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310BR1999PTC008912
5.	Address of the registered office and principal office (if any) of corporate debtor	106, ASHIANA TOWERS EXHIBITION ROAD, PATNA, Bihar, India, 800001
6.	Insolvency commencement date in respect of corporate debtor	10/10/2023
7.	Estimated date of closure of insolvency resolution process	06/04/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar Agarwal IBBI/IPA-002/IP-N00608/2018-19/11859
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10 th Floor Beside City Centre 2, Kolkata-700161 WB Email ID: cs.aaa.2014@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10 th Floor Beside City Centre 2, Kolkata-700161 WB Email ID: cirp.apexsteel@gmail.com
11.	Last date for submission of claims	25/10/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class is ascertained by the Interim Resolution Professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class.	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: As in (10) above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Apex Steel Private Limited on 10/10/2023. The creditors of Apex Steel Private Limited are hereby called upon to submit their claims with proof on or before 25/10/2023 to the interim resolution professional at the address mentioned against **entry No. 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 11.10.2023



Aj A 12/10/2023
Sd/-

AJAY KUMAR AGARWAL
Interim Resolution Professional

Regd No.:IBBI/IPA-002/IP-N00608/2018-19/11859
AFA Valid Upto: 30th November, 2023

12/10/2023

EC orders transfers of senior officials in five poll-bound states; zero tolerance for any 'partisan behaviour'

NEW DELHI : The Election Commission on Wednesday ordered the transfer of nine District Magistrates, 25 senior police officials including Commissioners of Police, SPs, additional SPs and four Secretaries and Special Secretaries across five poll-bound states due to "unsatisfactory performance", sources said.

The poll panel's action came two days after the election schedule was announced in five states - Chhattisgarh, Madhya Pradesh, Telangana, Mizoram and Rajasthan.

The sources said the poll panel has given directions for immediate handover of charge of officers transferred to immediate juniors and directed respective states to send the panel by 5 pm on October 12.

They said there would be zero-tolerance for any kind of "partisan behaviour" by officials.

"The Commission during the review meetings found that the performance of some officers was unsatisfactory and were found complacent, if not complicit. The Commission has ordered the transfer of nine DEOs or DMs and 25 Commissioner of Police, SPs, Additional SPs in these five polls going states," a source said.

Those whose transfer has been ordered include three Commissioners of Police in Telangana - Warangal, Hyderabad and Nizamabad.

The sources said the Election Commission ordered transfer of non-cadre SPs in Telangana and Secretary Transport, Director Prohibition and Excise and Commissioner of Commercial Tax have been transferred from their present posts.

They said SPs of Hanumangarh, Churu, Bhiwadi have been transferred in Rajasthan.

Special Secretary, Food Civil and Supplies Department, Chhattisgarh has also been removed from the present post, the sources said.

They said the poll panel, during the exhaustive reviews in the five poll going states, had clearly directed all the enforcement agencies and district administration for an increased vigil and no tolerance towards the distribution of inducements during the electoral process.

CEC Rajiv Kumar had said during the press interactions that the Commission has called for steps against the movement and distribution of liquor, cash, drugs and freebies.

"These four are our top



priority for free fair and inducement-free elections," Rajiv Kumar had said during the press conferences held in these states.

Intense review of sensitive routes and zones for the transport of these illicit items was done by the Commission and enforcement agencies were directed to function in a coordinated manner with joint operations.

The Commission gave clear directions for strict vigil on inter-state border check posts to dry up the inflow of cash, liquor, freebies and drugs and keep strict vigil over 940 border check posts in these five states.

Those ordered to be transferred include DMs, who also function as District Election Officers in RangaReddy, Medchal

Malkajgiri, Yadadri Bhuvangiri and Nirmal in Telangana; DEOs of Ratlam and Khargone in Madhya Pradesh and DEO of Alwar in Rajasthan.

Those transferred also include two DEOs in Chhattisgarh (Raigarh and Bilaspur).

Sources said among the "25 CPs, SPs, Additional SPs" transferred there are "ten

SPs (non-cadre police officers) from Telangana, two Commissioner of Police from Telangana (Warangal, Hyderabad and Nizamabad, two from Madhya Pradesh (Jabalpur, Bhand), three SPs (Korba, Rajnandgaon, Durg) and two Additional SPs from Chhattisgarh (Bilaspur and Durg), two from Mizoram (Champhai and Saiha) and three from Rajasthan (Hanumangarh, Churu, Bhiwadi)".

The sources said as per inputs, illegal liquor from Haryana and Punjab enters Rajasthan through Hanumangarh, Churu, Jhunjhunu, Alwar which reaches the hinterland districts as well as neighbouring Gujarat. "After assessing the performance of officials in sensitive districts, the Commission has transferred the SPs of Hanumangarh, Churu, Bhiwadi and DEO Alwar in the state of Rajasthan," a source said.

"Similarly, during the review meeting in Telangana, the Commission noted that several non-cadre officers are posted as district incharge while officers from administrative and police services were given non-significant postings. The Commission ordered the transfers of 13 SPs/CPs in the

state," the source added. The sources said there were large-scale complaints regarding blatant misuse of money power during the recently-held bye-election to Munugode assembly seat.

The Commission also ordered the transfer of the Secretary Transport, Director Prohibition and Excise and Commissioner Commercial Tax in Telangana. Telangana government has been directed to also appoint a separate Principal Secretary for the Excise and Commercial Tax Department in view of the rigorous work required during the elections. Earlier, Chief Secretary Telangana was holding the additional charge of the department.

From the international borders at Mizoram to the international border at Rajasthan, concerned agencies including BSF and Assam Rifles have also been directed to keep a strict watch. Proximity to "the golden triangle" makes the state of Mizoram vulnerable to trafficking of drugs and arms, the sources said. They said four districts in Rajasthan namely Jaisalmer, Barmer, Bikaner

and Sriganaganagar share international border and are prone to narcotics smuggling. The Election Commission's thrust on "inducement-free" elections in the last six state assembly elections in Gujarat, HP, Meghalaya, Nagaland, Tripura and Karnataka led to seizures worth more than Rs 1400 crore, a significant over 1000 pc increase from previous elections in these states.

"The Commission has significantly raised the bar for ensuring inducement-free elections and the continuum of stepping up efforts and increase in seizures witnessed during recently held Assembly Elections in five States, would continue in these five polls going states also" CEC Kumar had said announcing the schedule for the elections in these five states. The Commission also introduced a tech-based platform in these elections for real-time updates on seizures by enforcement agencies.

The sources said that the Integrated Election Seizure Management System would facilitate seamless coordination and intelligence.

Rajnath Singh meets CEOs of top French defence companies in Paris



NEW DELHI : Union Defence Minister Rajnath Singh on Wednesday met with the CEOs of the top French defence companies with a focus on their plans for collaboration with India in France.

During the interaction Eric Trappier, CEO of Dassault; Pierre Naval Pommelot, CEO of Naval Group; Guillaume Faury, CEO of Airbus; and Olivier

Andries, CEO of Safran Group were present. Union Minister visited the Safran Engine Division's R&D Centre at Gennevilliers near Paris, France during the second and final leg of his two-nation tour.

During his visit to the Centre, he witnessed the latest developments in aero-engine technology.

Olivier Andries, Global CEO Safran welcomed Rajnath Singh to the facility and, along with his team, gave a detailed briefing to him. Safran expressed interest in being a part of the Indian growth story by working with its counterparts on mutually agreed joint projects.

Singh highlighted the advantages of co-development and co-production in India, including the possibility of exports to third countries. He underlined the inherent advantages of the Indian market such as a large, skilled HR base, world-class infrastructure and a strong legal architecture, the release stated.

Later in the day, Rajnath Singh will be holding the fifth Annual Defence Dialogue with the French Minister of Armed Forces Sebastien Lecornu.

Rajnath Singh reached Paris late on October 10 and interacted with the Indian community.

While addressing the sizeable Indian community at the India House, he highlighted the various achievements of India in the defence sector such as increased defence exports, increasing indigenous production of defence equipment, concerted efforts on co-development and co-production in India and an enhanced outreach in the region.

The Defence Minister spoke about the tremendous progress achieved in India in the last nine years, an assessment that was heartily supported by the Indian community.

"Even if Rahul Gandhi contests in Rajasthan polls, BJP will win": Rajyavardhan Rathore

JAIPUR : After Rajasthan CM Ashok Gehlot claimed that the Bhartiya Janta Party had accepted defeat in the upcoming state polls, BJP leader Rajyavardhan Singh Rathore reacted sharply to Gehlot's statement, saying that even if Congress brings Rahul Gandhi as a candidate in Rajasthan, the BJP will still win.

On Tuesday, the Rajasthan CM, while addressing a rally in Churu, asserted that PM Modi keeps visiting states again and again. After the election, will he come and open colleges here? Will he come and make roads here? What will PM Modi do?, he questioned.

He further said that the BJP is having difficulty deciding a face for there party in Rajasthan. They have given tickets to MPs, and I consider this their biggest failure. "This means they have accepted defeat", CM Gehlot said.

Responding to Ashok Gehlot's statement, Rathore said, "Why is Ashok Gehlot so afraid... The election is between the political parties, so let the Congress contest with their best team, and we (the BJP) will contest with our best team. We are not questioning who Congress is contesting the elections with; let them bring Rahul Gandhi



as well, and we will still win double the seats."

He further went on to say that BJP has a strategy of its own; PM Modi will go into Lok Sabha with fresh faces, and there are some fresh faces in Rajasthan as well who are influenced by the way PM Modi works and have learned from it.

"Our strategy is to go with people who have zero tolerance for corruption and who know how to make every single person benefit from the government schemes," said Rathore.

Further responding to Congress party members' comments that BJP released

the candidate list during Pitra Paksha (Kanaagat) even when the party believes in Sanatan Dharma, Rathore said, "This is being said by a party that calls Sanatan Dharma dengue and malaria. The INDIA alliance in a meeting had said to end the Sanatan dharm."

"A party that collapsed Ram Darbar in Rajasthan, collapsed a 300-year-old Shiv Mandir, caused the death of multiple saints, promotes separatists, says if Ram Navmi is carried on then Section 144 will be imposed, says that permission will have to be taken from CM Ashok Gehlot if bhajans are

to be played and on the other hand supports a particular community and supports the march of PFI which is a banned organization," added Rathore.

He further said that the Congress party has lost all its confidence.

On some BJP members expressing their displeasure with the candidate list, Rathore said that any human would be disappointed if he has got ambitions of his own and they are not fulfilled but I completely believe that anyone who is influenced by the BJP ideology and keeps the nation as priority will pull themselves together.

"Maybe this is a strategy that at present a party worker who is being asked to be patient today, may get even a bigger opportunity in future, and there are multiple such examples within the party, and maybe it is a test by the party that if certain workers can be patient or do they want to prioritize themselves before the nation and the people, he added.

The BJP leader further said, "I am sure that it is evident to the people as well that BJP will be forming government in Rajasthan and development will be only possible when the people who are focused towards development are voted."

'Mera Yuva Bharat' paves way for youth-led development: BJYM

NEW DELHI : Bharatiya Janata Yuva Morcha (BJYM) thanked Prime Minister Narendra Modi for the decision of the union cabinet to establish an autonomous body, Mera Yuva Bharat (MY Bharat), to serve as an overarching enabling mechanism powered by technology for youth development and youth-led development, said an official statement.

"Prime Minister Narendra Modi deserves commendation for his visionary emphasis on youth development, a pivotal demographic in shaping the future of any nation. The establishment of the "Mera Yuva Bharat" under his leadership marks a significant stride towards empowering the youth", it added.

This initiative highlights his recognition of the young population as not just beneficiaries of policy but active contributors to national progress, the statement further read.

"Mera Yuva Bharat (MY Bharat) aims to become a whole Government platform for youth development. Under the new arrangement, with access to resources and connection to opportunities, youth would become community change agents and nation builders, allowing them to act as the Yuva Setu between the government and the citizens. It seeks to harness the immense youth energy for nation-building", it said.

"MY Bharat will focus on the age group of 15-29, with a special focus on the age group of 15-19. It will enable leadership development through experiential learning by shifting from isolated physical interaction to programmatic skills and encourage youth to become social innovators and community leaders. It will enable Youth-led development and make the Youth 'active drivers' of development, not merely 'passive recipients'", it added.

The statement read, "To achieve this, it will work towards better alignment between



youth aspirations and community needs and enhanced efficiency through the convergence of existing programmes. It shall act as a one-stop shop for young people and Ministries and create a centralised youth database. It will ensure accessibility by creating a physical ecosystem and improved two-way communication to connect youth government initiatives and activities of other stakeholders that engage with youth".

"This initiative is in continuation of the steps taken by the Modi government to empower youth by strengthening the education system in the country by introducing the 'New Education Policy'. The promotion of skill development and entrepreneurship via initiatives like Skill India and Start-up India has unleashed the potential of youth. Recognising that physical and mental health is the foundation of all development, campaigns like 'Fit India', and 'Khelo India' have been introduced, promoting a culture of fitness and health consciousness among the youth.

"The Ministry of Youth Affairs and Sports, under the leadership of Anurag Thakur, has been at the forefront of implementing several innovative schemes to fulfil the vision of Prime Minister Narendra Modi", according to the official statement.

"Foreign policies and bilat-

eral youth exchange programs have opened new opportunities for the youth to interact with diverse cultures and global trends, helping them become global citizens", the official statement said. "Initiatives like 'Digital India' have not only digitised education.

पंजाब नैशनल बैंक Punjab National Bank

(A Govt. of India Undertaking)

Exhibition Road Branch, Sushila Sadan, 1st Floor, Exhibition Road, Patna-800001

PUBLIC NOTICE

The Punjab National Bank Exhibition Road, Patna intends to create EM (Equitable Mortgage) in respect of the following property area. Area- 3.125 Decimal (1361 sq.ft), Khata No.07, Cadastral Survey Plot No.161 (Part), Taazi No.19, Thana No.104, Mauza-Bhoipur, Survey P.S.- Phulwarisharif, P.S.- Gaurichak, at Present P.S.- Gopalpur, Registry Office-Phulwarisharif at Present Registry Office- Sampatchak, Dist. & Town- Patna -804453. Mother Deed No.346 dt. 14.01.2004. Deed No.13620 dt. 09.09.2022. Boundary (North-Branch Road, South-Shri Rajendra Singh, Harendra Singh and Birendra Singh, Plot No.162, East-Anju Devi, Plot No.161, West-Jaalo Singh and other, Plot No.163). Any person claiming any interest/objection can make representation to the bank within seven 7 days of notice.

PUBLIC ANNOUNCEMENT FOR EASTERN SUGAR & INDUSTRIES LIMITED

Having its registered office at P.O. Hanuman Sugar Mills, Mothari, P.S.-Mothari East Champaran, Bihar- 845401.

NOTICE

This is to inform that the Hon'ble National Company Law Tribunal, Kolkata Bench vide its Order dated 04.10.2023 in I.A. (IB) No. 1550/KB/2022 in CP (IB) No. 1632/KB/2018 has approved the Resolution Plan in the matter of Eastern Sugar & Industries Limited, Corporate Debtor and pronounced M/s. Kundan Care Products Limited as the Successful Resolution Applicant.

Please note that as per Sec. 31(1) of the IBC, 2016 the Approved Resolution Plan is binding on the corporate debtor and its employees, members, creditors, including the Central Government, any State Government or any local authority to whom a debt in respect of the payment of dues arising under any law for the time being in force, such as authorities to whom statutory dues are owed, guarantors and other stakeholders involved in the Resolution Plan of Eastern Sugar & Industries Limited, Corporate Debtor with such modifications as approved by the Hon'ble NCLT, Kolkata Bench.

Please be informed that during the intermittent period of implementation of the Approved Resolution Plan, the Monitoring Agency comprising of Mr. Anup Kumar Singh, Resolution Professional of Eastern Sugar & Industries Limited; a representative of M/s. Kundan Care Products Limited, the Successful Resolution Applicant; and one representative of Stressed Assets Stabilisation Fund, representing all the Financial Creditors, shall conduct the affairs of Eastern Sugar & Industries Limited, Corporate Debtor. The power of the Board of Directors continues to remain suspended till a new Board is formed.

Date : 12.10.2023
Place : Kolkata

Sd/-
Anup Kumar Singh
Member of Monitoring Agency
Eastern Sugar & Industries Limited

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF APEX STEEL PRIVATE LIMITED	
1. Name of corporate debtor	APEX STEEL PRIVATE LIMITED
2. Date of Incorporation of corporate debtor	19/07/1999
3. Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs (ROC Patna)
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310BR1999PTC008912
5. Address of the registered office and principal office (if any) of corporate debtor	106, ASHIANA TOWERS EXHIBITION ROAD, PATNA, Bihar, India, 800001
6. Insolvency commencement date in respect of corporate debtor	10/10/2023
7. Estimated date of closure of insolvency resolution process	06/04/2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar Agarwal IBBI/PA-002/1P-N0608/2018-19/11859
9. Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10th Floor, Beside City Centre 2, Kolkata-700161 WB Email ID: cs.aaa.2014@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10th Floor, Beside City Centre 2, Kolkata-700161 WB Email ID: cirp.apexsteel@gmail.com
11. Last date for submission of claims	25/10/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class is ascertained by the Interim Resolution Professional
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://bbi.gov.in/home/downloads Physical Address: As in (10) above
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Apex Steel Private Limited on 10/10/2023. The creditors of Apex Steel Private Limited are hereby called upon to submit their claims with proof on or before 25/10/2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The submission of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Submission of false or misleading proofs of claim shall attract penalties.	
Sd/- AJAY KUMAR AGARWAL Interim Resolution Professional Regd No.:IBBI/PA-002/1P-N0608/2018-19/11859 AFA Valid Upto: 30th November, 2023	
Place: Kolkata Date: 11.10.2023	

Ujjivan Small Finance Bank

Registered Office: Grape Garden, No. 27, 3rd "A" Cross, 18th Main, 6th Block, Koramangala, Bengaluru-560095, Karnataka Branch Office: 4th Floor, Rishi Tech Park, Premises No. 020360, Plot No. DH 6/2, Action Area 1D, New Town-700160, Kolkata

POSSESSION NOTICE

WHEREAS, the authorized officer of Ujjivan Small Finance Bank, under the Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act,2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower (s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable, incidental expenses, costs, charges etc incurred till the date of payment and/or realisation.

Sr. No	Loan No	Name of Borrower/ Co-Borrower/ Guarantor/ Mortgagee	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date & Type of Possession
1	335821012 0000008	1) Atul Kumar Swaraj 2) Virendra Kumar Singh 3) Himanshu Kumar Swaraj 4) Puhpa Raj	21.07.2023 Rs. 14,58,585/- as on date of NPA i.e., 11.05.2023	10.10.2023 Symbolic Possession

Description of the Immovable Properties: All that piece and parcel of Land situated at Mauza/Mohala - Bhagwatpur, Thana - Vaishali, Thana No.54, Khata No.348/509, Khesra No.2192, Area 24 Decimal, Sub Registry Office -Lalganj, District -Vaishali and all improvements thereon. **Boundaries:** East: Dhruv Sahi; West: Anandi Rai; North: Khesra No.2191 South: Koi Thakur, Sukan Thakur
The Property belongs to Mr. Virendra Kumar Singh vide a registered sale deed bearing registration no. 6366, dated: 07.12.1993 at SRO Lalganj

Whereas the Borrower's/Co-Borrower's/ Guarantor's/ Mortgagees, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower's mentioned herein above in particular and to the Public in general that the authorised officer of Ujjivan Small Finance Bank has taken possession of the properties/secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrower's and Co-Borrower's/Mortgagee's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The Borrower's/Co-Borrower's/Guarantor's/ Mortgagees mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of Ujjivan Small Finance Bank.

Place: Bihar
Date: 10.10.2023

Sd/-
Authorised Officer
For: Ujjivan Small Finance Bank

7 नवादा/औरंगाबाद

एक झलक

स्टेशन पर सीसीटीवी कैमरा लगाने की मांग

वारिसलीगंज/नवादा/सं। पूर्व मध्य रेल अर्न्गत दानापुर मंडल के किउल-गया रेलखंड पर स्थित वारिसलीगंज रेलवे स्टेशन पर चोर उच्छको एवं अन्य गतिविधियों पर नजर रखने के लिए सीसीटीवी कैमरा लगाने की मांग नगर भाजपा के पूर्व अध्यक्ष पवन बक्रा ने रेलवे के वरीय अधिकारियों से की है। डीआरएम दानापुर को भेजे गए आवेदन में पूर्व अध्यक्ष ने कहा है कि स्थानीय रेलवे स्टेशन पर खासकर रात्रि में यात्रियों को काफी परेशानियों का सामना करना पड़ता है। संबंधित स्टेशन पर चोर उच्छको व बदमाशों का बोलबाला रहता है और पलक झपकते ही यात्रियों के साथ मारपीट कर उनके सामानों को लेकर चपत हो जाते हैं। गौरतलब है कि दो दिन पूर्व दर रात्रि एक यात्री के साथ मारपीट बाद छीनाई कर लिया गया था, तब से रात्रि में ट्रेन से उतरने चढ़ने वाले यात्रियों में भय का माहौल व्याप्त है।

गायत्री मंदिर में चोरी

वारिसलीगंज/नवादा/सं। स्थानीय थाना की बाउंड्री बाल से सटे शान्तिपुरम सूर्य मंदिर है, जहां सूर्य मंदिर परिसर के छत्र पर गायत्री मंदिर स्थापित है। मंगलवार को शम्भू प्रसाद समेत गायत्री परिवार से जुड़ी आधा दर्जन महिलाएँ थाना पहुंचकर कहा कि मंदिर में रखे तबे पीलक के बर्तन आदि की चोरी अज्ञात चोरों द्वारा ताला तोड़कर कर लिया गया है। इसकी शिकायत थानाध्यक्ष से की गई है।

विधवा महिला को मारपीट कर किया जख्मी, रेफर

वारिसलीगंज/नवादा/सं। स्थानीय थाना चौक पर एक विधवा महिला की जमकर पीटाई किया गया। इस दौरान महिला लहलुआन होकर सड़क पर अचेत पड़ गईं। बाद में आसपास के लोगों द्वारा बेहोशी की हालत में जख्मी को इलाज के लिए पीएचसी लाया गया, जिसे चिकित्सकों ने प्राथमिक उपचार बाद नवादा रेफर कर दिया। घटना दो दिन पूर्व घटी। प्रत्यक्षदर्शियों ने बताया कि पीड़ित महिला नगर परिषद क्षेत्र के मुडुलाचक्र मुहल्ला निवासी स्व पवन यादव की पत्नी सविता देवी है, जिसे उसका सगा देवर प्रह्लाद यादव थाना चौक पर सेआम मारपीट कर जख्मी कर दिया है। महिला का भाकके थाना क्षेत्र के दोसठ पंचायत की कटोखरी गांव बताया गया। स्वांद प्रेषण तक मामले की प्राथमिकी दर्ज नहीं हो सकी थी।

भट्टा संचालक समेत आठ के विरुद्ध प्राथमिकी दर्ज

वारिसलीगंज/नवादा/सं। स्थानीय थाना क्षेत्र के बरनावां महादलित टोला निवासी गोरेलाल मज्जी की पत्नी मारो देवी ने पंडीस गांव टीका बीथा स्थित निभा ईट भट्टा के संचालक राजकुमार यादव समेत कुल आठ लोग के विरुद्ध प्राथमिकी दर्ज करवा पुलिस से न्याय की गुहार लगाई है। महिला ने अपने आवेदन में कहा है कि मेरे पति सहित बरनावां गांव के 60 मजदूरों को भट्टा पर काम मजदूरी देकर कार्य करवाया जा रहा था। जब मजदूर विरोध करते थे तो जमकर उनकी पीटाई की जाती है। दर्ज प्राथमिकी के अनुसार प्रताड़ित मजदूरों को जब थानाध्यक्ष द्वारा मुक्त करवाया गया, तब मजदूर भयमक होकर पत्रकारों से अपनी महंगा बताया, साथ ही थाना में प्राथमिकी दर्ज करवाया है।

भाजपा नेता को मातृशोक

कौआकोल/नवादा/सं। भाजपा के वरिष्ठ नेता विश्वास विश्वकर्मा की माता व्योमवृद्ध पतिया देवी का बुधवार को निधन हो गया। उनके निधन पर भाजपा पूर्वी मंडल के अध्यक्ष अजित कुमार वर्मा समेत अन्य लोगों ने गहरा शोक जताया है।

जेपी की जयंती मनी

नारदीगंज/नवादा/सं। पेंशनर भवन नारदीगंज में सम्पूर्ण क्रांति के सूत्रधार, सोखोदेवरा आश्रम कौआकोल के संस्थापक लोकनायक जयप्रकाश नारायण की 121वीं जयंती बुधवार को हर्षोल्लास के साथ मनाई गई। कार्यक्रम की अध्यक्षता पेंशनर समाज प्रखंड अध्यक्ष रामधनी प्रसाद ने की। इस अवसर पर उपस्थित लोगों ने उनके तैलचित्र पर माल्यार्पण कर कृतित्व व व्यक्तित्व पर प्रकाश डाला। इस मौके पर समाज के सचिव श्रीकांत सिंह ने कहा कि जेपी के प्रयास से केंद्र में 1974 के क्रांति का परिणाम यह रहा कि गैर कांग्रेस की सरकार बनी, जिसके प्रथम प्रधानमंत्री मोरारजी देसाई हुए। तभी से देश में गुठबंधन की सरकार बनती आ रही है। जेपी के कर्मस्थली सोखोदेवरा आश्रम में आचार्य विनोबा भावे, डॉ राजेन्द्र प्रसाद तथा पूर्व प्रधानमंत्री चंद्रशेखर जैसे महान विभूतियों का आगमन हुआ था। इस आश्रम में रेशम की कपड़े का उत्पादन होकर विदेशों में निर्यात किये जाते रहे हैं। वहां शोध संस्थान वैपार संचालित है। सीएम ने इस आश्रम में पर्यटक स्थल के रूप में करने की घोषणा की थी, परंतु आज तक उपेक्षित है।

लोकनायक जयप्रकाश नारायण के विचार आज भी प्रासंगिक : डीएम

■ सोखोदेवरा आश्रम में मनायी गयी जेपी की 121वीं जयंती

कौआकोल/नवादा/संवादादाता। प्रखंड के सोखोदेवरा जेपी आश्रम स्थित राजेन्द्र भवन में बुधवार को सम्पूर्ण क्रांति मंच के बैनर तले जिलाध्यक्ष कपिलदेव मिश्र की अध्यक्षता में लोकनायक जयप्रकाश नारायण की 121वीं जयंती धूमधाम से मनाई गई। इस अवसर पर लोगों ने लोकनायक की प्रतिमा एवं तैलीय चित्र पर माल्यार्पण एवं पुष्प अर्पित कर उन्हें श्रद्धा से याद किया। इस दौरान जेपी आश्रम, जेपी निवास की साफ सफाई एवं सर्व धर्म प्रार्थना सभा



का आयोजन किया गया। जयंती समारोह के मुख्य अतिथि के रूप में डीएम आशुतोष कुमार वर्मा तथा सदर एसडीओ अखिलेश कुमार मौजूद रहे, जहां द्वय अधिकारियों समेत आए अन्य अतिथियों को जेपी सेनानियों ने शॉल देकर सम्मानित किया। इस

दुर्गापूजा को लेकर तैयारियां जोरों पर

पकरीबरावां/नवादा/सं। प्रखंड मुख्यालय, धमौल बाजार तथा रेवार गांव सहित प्रखंड क्षेत्र के विभिन्न इलाकों में दुर्गा पूजा की तैयारियां जोरों पर हैं। पूजा समितियों द्वारा पूजा को लेकर तमाम इंतजाम किए जा रहे हैं। मंदिरों एवं पंडालों में मां दुर्गा की प्रतिमा का निर्माण कार्य अंतिम चरण में है। पूजा समिति के सदस्यगण पूजा को बढ़े ही भक्तिमय माहौल में हर्षोल्लास के साथ मनाने को लेकर तत्पर दिख रहे हैं। इसी कड़ी में धमौल दुर्गा मंदिर परिसर में पूजा समिति के सदस्यों की बैठक धमौल सरपंच सह दुर्गा पूजा समिति के अध्यक्ष इन्द्रजीत कुमार सिन्हा की अध्यक्षता में हुई। बैठक में कलश स्थापन के दिन भव्य कलश शोभायात्रा एवं दुर्गा पूजा को लेकर विस्तृत चर्चा हुई। नवरात्र के दौरान मां के नै स्वरूपों की पूजा, प्रातः संध्या आरती, प्रसाद वितरण तथा मंदिर परिसर में लाइटिंग आदि को लेकर सदस्यों ने चर्चा की। पूजा समिति के सचिव अजीत भारती ने कार्यक्रम की सफलता को लेकर रूप रेखा बनाई। कहा गया कि नवरात्र के अवसर पर लगने वाले तीन दिवसीय मेले को संपन्न कराने में सभी सदस्यों का सहयोग अपेक्षित है। मौके पर कोषाध्यक्ष मनोज बरनवाल, संतोष वर्मा, मनोज साव, राजकुमार शर्मा, अंकु सिंह, धीरज कुमार, श्रवण कुमार, सुजीत सोनार, पवन श्रीवास्तव, पिंटू कुमार बुल्टू, मुरारी बरनवाल, विट्टू कुमार तथा अजय कुमार आदि थे।

तालाब में डूबने से बालक की मौत

नवादा/सं। जिले के पकरीबरावां थाना क्षेत्र के केसरी गांव निवासी दिनेश साव के 9 वर्षीय पुत्र रघुवीर कुमार की मौत तालाब में डूबने से हो गई। घटना मंगलवार की देर शाम की है। मौत की जानकारी मिलते ही परिजनों में कोहराम मच गया है। वहीं घटना की जानकारी बाद थानास्थल पर पहुंची पकरीबरावां थाना पुलिस ने मामले की तहकीकात करते हुए शव को अपने कब्ज में लेकर पोस्टमार्टम के लिए सदर अस्पताल भेज दिया।

भूमि विवाद में मारपीट, चार लोग घायल

■ चाचा ने भतीजा पर लगाया शराब बेचने का आरोप

नवादा/संवादादाता। जमीनी विवाद को लेकर चाचा भतिजा में जमकर मारपीट की घटना घटी। मारपीट की घटना में चार लोग गंभीर रूप से जख्मी हुए हैं। सभी घायलों को इलाज के लिए सदर अस्पताल में भर्ती कराया गया है। घटना हिसुआ थाना क्षेत्र के बस्ती बीथा गांव की है, जहां जमकर खूनी संघर्ष हुई। घायलों में चंदु चौधरी, उनकी पत्नी रज्जू



देवी, बेटा दिलीप चौधरी पिंटू चौधरी तथा दिलीप चौधरी शामिल है। सदर अस्पताल में इलाजगत दिलीप चौधरी ने बताया कि मेरा भतीजा शराब बेचने का काम करता है। पूर्व में भी शराब बेचने की आरोप में हिसुआ थाना पुलिस ने गिरफ्तार कर जेल भेजा था। जेल से आने के बाद वह

दुकान के पास शराब बेचने का काम करता है और साथ ही दुकान को अपने कब्जे में लेने की कोशिश भी कर रहा है। उन्होंने बताया कि वर्ष 2017 में 4 डिसमिल जमीन की खरीदारी किये थे, उक्त जमीन पर आठ दुकान बनाए हैं, लेकिन अब भतीजा के द्वारा जबरदस्ती जमीन को कब्जे में करने की कोशिश की जा रही है। इसी को लेकर विवाद हुआ और मारपीट की घटना को अंजाम दिया गया है। घटना के बाद लिखित शिकायत थाना में दी गई है।

सर्पदंश से महिला की मौत

नारदीगंज/नवादा/सं। स्थानीय थाना क्षेत्र के मरौला पंचायत के कुझा गांव में सर्पदंश से एक महिला की मौत हो गई। मृतका कुझा निवासी उपेन्द्र यादव की 38 वर्षीय पत्नी सिंहता देवी बताई गई है। घटना की खबर पाते ही स्वजन व शुभचिंतकों में कोहराम मच गया। सभी का रो-रोकर बुरा हाल हो रहा था। शव को बिना पोस्टमार्टम करायें ही अंतिम संस्कार कर दिया गया है। कहा गया बुधवार की सुबह मृतका का पुत्र घर में स्थित गौशाला में अपने परिवारों के साथ देकर चला आया। उसके बाद सिंहता देवी ने गौशाला में झाड़ू देने के लिए गई, वह झाड़ू देकर नाद के समीप पास को हाथ से हटाने लगी, इसी क्रम में उसके हाथ में गहूंमन सांप ने काट लिया। उसके बाद वह घर में आकर अन्य देवी के कब तक पुलिस इन्हें हत्याकांड की गुत्थी को सुलझा पाती है, यह तो समय ही बताएंगे।

सकता, उनके विचार आज भी प्रासंगिक है। सदर एसडीओ अखिलेश कुमार ने कहा कि लोकनायक ने 80 के दशक में संपूर्ण क्रांति का नारा देकर समाज को एक नई दिशा दी थी, उनके विचारों की प्रासंगिकता हर समय रहेगी। जयंती समारोह को संबोधित करते हुए ग्राम निर्माण मंडल के प्रधानमंत्री अरविंद कुमार ने कहा कि लोकनायक जयप्रकाश नारायण का सपना एक स्वच्छ तथा सुदृढ़ भारत का निर्माण करना था। इसी उद्देश्य को पूरा करने के लिए उन्होंने संपूर्ण क्रांति का नारा दिया था, जिसका मकसद था कि समाज का हर तबके को एकजुट होकर भेदभाव रहित समाज का

निर्माण करे, ताकि कोई समाज का कोई भी व्यक्ति न्याय और अपने हक के लिए दरदर की टोकरें न खा सके, लेकिन दुर्भाग्य रहा कि आज तक जेपी के सपने पूरे नहीं हो सके। आज उनकी पुण्यातिथि पर हम सभी का कर्तव्य बनता है कि हम सभी संकल्प लें कि आने वाले दिनों में जेपी के सपनों को साकार करने का प्रयास करेंगे। मौके पर कृषि विज्ञान केंद्र के वरीय वैज्ञानिक सह प्रधान डॉ रंजन कुमार सिंह, बीडीओ सुनील कुमार चांद, सीओ अंजली कुमारी, जेपी सेनानी मनोहर पासवान ,ई कृष्णवल्लभ यादव, जयप्रकाश शर्मा, दशरथ मिश्र जी तथा इन्द्रदेव सिंह सहित सैकड़ों लोग मौजूद थे।

अंतर्राष्ट्रीय बालिका दिवस पर 'बेटी बचाओ व बेटी पढ़ाओ' कार्यक्रम का आयोजन

औरंगाबाद/संवादादाता। महिला एवं बाल विकास निगम, बिहार के तहत जिला प्रशासन के तत्वावधान में बेटी बचाओ, बेटी पढ़ाओ योजनाअंतर्गत अंतर्राष्ट्रीय बालिका दिवस के अवसर विभिन्न कार्यक्रम आयोजित की गई। इस अवसर पर समाहणालय परिसर से बालिका सैकड़कित रैली का आयोजन किया गया। रैली को जिला पदाधिकारी एवं पुलिस अधीक्षक ने संयुक्त रूप से हरी झंडी दिखाकर रवाना किये। रैली समाहणालय से प्रखंड परिसर होकर पुनः समाहणालय परिसर में आकर समाप्त हुआ। इसी तरह प्रत्येक प्रखंड में इस तरह के सैकड़कित रैली का आयोजन किया गया। आयोजित कार्यक्रम की कड़ी में

सभी कस्तूरबा आवासीय बालिका विद्यालय में कार्यक्रम का आयोजन किया गया। कुटुंबा कस्तूरबा विद्यालय में जिला प्रोग्राम पदाधिकारी आईसीडीएस, जिला कार्यक्रम पदाधिकारी, समाज शिक्षा एवं जिला परियोजना प्रबंधक, महिला एवं बाल विकास निगम, औरंगाबाद द्वारा अवावित बच्चियों के साथ कॉर्नेर पर संचाद किया गया। इस दौरान संचाद बच्चियों ने अपने-अपने अनुभव शेयर की साथ ही स्वास्थ्य, शिक्षा एवं अन्य विन्दुओं पर संचाद किया साथ ही उपस्थित पदाधिकारियों ने अपने- अपने अनुभव शेयर किए तथा बच्चियों के सवालों का जवाब देते हुए उनके संशय दूर करते हुए आवश्यक

सुझाव दिए। अंतर्राष्ट्रीय बालिका दिवस पर आयोजित कार्यक्रम की कड़ी में सभी परियोजना द्वारा बेटी जन्मोत्सव का आयोजन किया गया इसके तहत नवाजा कन्या शिशु के अभिभावक को बोधाई संधाई कार्ड एवं बेबी किट देकर सम्मानित किया गया। इसी क्रम चिन्हित बालिका विद्यालय में दंगल, चकदे इंडिया, मैरीकॉम एवं गुंजा सक्सेना जैसे फिल्म का प्रदर्शन किया गया। बेटी बचाओ, बेटी पढ़ाओ योजना के तहत यह कार्यक्रम दो दिन तक चलेगा जिसमें 12 अक्टूबर को भाषण/पेंटिंग प्रतियोगिता, नुककड नाटक, एवं

वृक्षारोपण जैसे कार्यक्रम का आयोजन किया जायेगा।

CHANGE OF NAME
I, Soni Lata, W/O Shambhu Kumar R/o Postal Park, Phulwari, Patna, Bihar- 800001. have changed my name and shall hereafter be Known as Ranju Lata

पूर्व मध्य रेल ई-निविदा सूचना
ई-निविदा नोटिस सं.-41 ऑफ 2023-24/खुना/ईजीनियरिंग, छीडीयू
मंडल रेल प्रबन्धक/इंजीनियरिंग/डीडीयू एवं भारत के राष्ट्रपति के लिये एवं उनकी ओर से अनुमोदी तथा वित्तीय एवं तकनीकी दृष्टि से सम्पूर्ण ठेकेदारों के साथ-साथ उन ठेकेदारों को जो रेलवे, केंद्रीय लोक निर्माण विभाग, भारत संचार निगम लिमिटेड, मिलिटरी इंजीनियर सर्विस, लोक निर्माण विभाग तथा अन्य सार्वजनिक उपक्रमों में सूचीबद्ध है, निम्नलिखित कार्य के लिए ऑन लाईन (ई-निविदा) आमंत्रित की जाती है।
(i) निविदा सं.-16-डीडीयू-व-न-इंजी.-1-23-24। कार्य का नाम एवं लोकेशन: वरीय मंडल इंजीनियर/1/डीडीयू के अधिकार क्षेत्र में गजखवाजा (668.00) शिवसामर रोड (588.00) और आरा-सासाराम सेक्टरन के बीच सड़क राह रेव मोबाइल मलेन बट डेलिग्वे लाट का उपग्राम करके साइट पर 60 कि.ग्रा./52 कि. ग्राम रेल की फ्लैश बट वेलिंग। कार्य का अनुमानित लागत: ₹2,55,33,166.90, धरोहर राशि: ₹2,77,700/-
(ii) निविदा सं.-17-डीडीयू-व-न-इंजी.-1-23-24। कार्य का नाम एवं लोकेशन: वरीय मंडल इंजीनियर/1/डीडीयू के अधिकार क्षेत्र के जोसी 1 सेक्टरन में कि.मी.-588.00 से कि.मी.-688.00 एवं आरा-सासाराम सेक्टरन में मशीन के माध्यम से पार्सिट एण्ड क्रासिंग की गहरी खोपिंग। कार्य का अनुमानित लागत: ₹2,50,500/- (iii) ई-निविदा बन्ध होने की तिथि एवं समय: 31.10.2023 को 12:00 बजे तक। (iv) वेबसाइट पर ई-निविदा की विस्तृत जानकारी: www.ireps.gov.in नोट: विवाद की स्थिति में अंग्रेजी पाठ मान्य होगा।
मंडल रेल प्रबन्धक/पूरमे/पं दीन दयाल उपाध्याय पीआर/01381/डीडीयू/अभि./टी/23-24/44

उज्जीवन स्मॉल फाइनैस बैंक

पंजीकृत कार्यालय: ग्रेप गार्डन, सं. 27, थर्ड "ए" क्रॉस, 18थ मेन, 84 ब्लॉक, कोरामंगला, बेंगलूरक-560095, कर्नाटक शाखा कार्यालय: चौबी मंजिल, ऋषि टेक पार्क, परिसर सं. 020360, प्लॉट नं. डीएच/6/2, एफएम एरिया 1, यू. टाउन-700160, कोलकाता

क्र. सं.	ऋण सं.	कर्जदार/सह-कर्जदार/गारंटर/गिरवीदाता का नाम	13(2) सूचना तिथि/तारीख रकम (रु. में) स्थान/सुचार	कब्जा की तारीख एवं प्रकार
1	335821012 0000008	1) अनुल कुमार स्वराज 2) वीरेन्द्र कुमार सिंह 3) हिमांशु कुमार स्वराज 4) पुष्पा राज	21.07.2023 एनपीपी की तिथि यानी दि. 11.05.2023 को रु. 14,58,585/-	10.10.2023 प्रतीकात्मक कब्जा

अचल सम्पत्ति का विवरण: मौजा/मोहल्ला-भागवतपुर, थाना-वैशाली, थाना नं. 54, खता नं. 348/509, खसरा नं. 2192, क्षेत्रकल 24 डेसिमल, उप पंजीयक कार्यालय-जालगंज, जिला-वैशाली में स्थित भूमि तथा यहां सभी प्रकार के सुधारों का सम्पूर्ण एवं सर्वांगीण हिस्सा। **चौधेरी:** पूर्व- वृष साही; पश्चिम- आनंद राय, उत्तर- खसरा नं. 2191, दक्षिण- कोई ठाकुर, सुकन ठाकुर।
एसआरओर लालगंज में पंजीकृत बिक्री विलेख पंजीकरण सं. 6366, दिनांक: 07.12.1993 के मार्फत श्री वीरेन्द्र कुमार सिंह से संबंधित सम्पत्ति।
चूंकि, यहां ऊपर उल्लेखित कर्जदार/सह-कर्जदार/गारंटीदाता/गिरवीदाता द्वारा बकाया रकम का भुगतान करने में असफल होने के कारण, एतद्वारा विशेष रूप से यहां ऊपर उल्लेखित कर्जदार एवं साधारण तौर पर आम जनता को सूचित किया जाता है कि ऊपर उल्लेखित अधिनियम की धारा 13 (4) के साथ पठित उक्त नियमों के नियम 8 के अंतर्गत प्रदत्त अधिकारों के प्रयोग के तहत उज्जीवन स्मॉल फाइनैस बैंक के अधिकृत अधिकारी द्वारा ऊपर उल्लेखित तारीख को यहां ऊपर उल्लेखित सम्पत्ति/प्रत्याभूत आस्तियों पर कब्जा कर लिया गया है। कर्जदार तथा सह-कर्जदार/गिरवीदाता का ध्यान प्रत्याभूत सम्पत्तियों को मुक्त कराने के लिए उपयुक्त समय के संबंध में अधिनियम की धारा 13 की उप-धारा 8 के प्रावधानों की ओर आकर्षित किया जाता है। विशेष तौर पर यहां ऊपर उल्लेखित कर्जदार/सह-कर्जदार/गारंटीदाता/गिरवीदाता तथा आम तौर पर जन साधारण को एतद्वारा सूचित किया जाता है कि ऊपर उल्लेखित सम्पत्ति/प्रत्याभूत आस्तियों से संबंधित कोई भी सौदा न करे तथा ऊपर उल्लेखित सम्पत्ति/प्रत्याभूत आस्तियों से संबंधित कोई भी सौदा उज्जीवन स्मॉल फाइनैस बैंक के प्रभार का विषय होगा।

व्यथान:	विवाद:	अधिकृत अधिकारी
तारीख: 10.10.2023	सौदा	कृते उज्जीवन स्मॉल फाइनैस बैंक

प्रपत्र एवं सार्वजनिक घोषणा
(भारतीय विद्यालय एवं ऋण शोध अनुसंधान बोर्ड (निगमित व्यक्तियों के लिए विद्यालय समायान प्रक्रिया) अधिनियम, 2016 के विधियम 6 के अंतर्गत)

एपेक्स स्टील प्राइवेट लिमिटेड के ऋणदाताओं के ध्यानार्थ हेतु

1	निगमित कर्जदार का नाम	एपेक्स स्टील प्राइवेट लिमिटेड
2	निगमित कर्जदार के गठन की तिथि	19/07/1999
3	प्राधिकारी जिनके अधीन निगमित कर्जदार का गठन/पंजीकरण किया गया है	कॉर्पोरेट कार्य मंत्रालय (आरओसी पदना)
4	निगमित कर्जदार का कॉर्पोरेट आईडीटीडी सं./लिमिटेड लायलिटी आईडीटीकेएस सं.	U27310BR1999PT0080912
5	निगमित कर्जदार के पंजीकृत कार्यालय तथा कार्यालय (अर्थ कोई है) का पता	106, आशियाना टावरस एंजीनियरिंग रोड, पटना, बिहार, भारत, 800001
6	निगमित कर्जदार के संबंध में विद्यालय आरम्भ होने की तारीख	10/10/2023
7	विद्यालय समायान की प्रक्रिया बंद करने की अनुमति तारीख	06/04/2024
8	अंतरिम समायान पेशेवर के रूप में कार्यरत विद्यालय संस्था का नाम तथा पंजीकरण संख्या	अजय कुमार अग्रवाल IBBI/IPA-002/IP-N00608/2018-19/11859
9	बोर्ड के साथ तथा पंजीकृत अंतरिम समायान पेशेवर का पता एवं ईमेल	पंजीकृत कार्यालय: प्लॉट नं. II(बी)/31/1, स्ट्रीट नं. 1111, पीएस क्यूबीई, युनिट नम्बर 1015ए, पत्तली मंजिल, सिटी सेंटर 2 के बगल में, कोलकाता-700161, प.ब. ई-मेल आईडी: cirp.apexsteel@gmail.com
10	अंतरिम समायान पेशेवर के साथ पत्राचार हेतु प्रयोग किया जाने वाला पता एवं ईमेल	पंजीकृत कार्यालय: प्लॉट नं. II(बी)/31/1, स्ट्रीट नं. 1111, पीएस क्यूबीई, युनिट नम्बर 1015ए, पत्तली मंजिल, सिटी सेंटर 2 के बगल में, कोलकाता-700161, प.ब. ई-मेल आईडी: cirp.apexsteel@gmail.com
11	दावा जमा करने अंतिम तिथि	25/10/2023
12	अंतरिम समायान पेशेवर द्वारा निर्धारित धारा 21 की उप-धारा (8ए) के अनुच्छेद (बी) के अधीन ऋणदाताओं की श्रेणियां, यदि कोई है।	अंतरिम समायान पेशेवर द्वारा किसी भी श्रेणी का निर्धारण नहीं किया गया है।
13	एक श्रेणी में ऋणदाताओं के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु त्रिनिटि विद्यालय पेशेवर का नाम	लानु नूरी
14	(क) प्रासंगिक प्रपत्र तथा (ख) अधिकृत प्रतिनिधियों का विवरण जहां उपलब्ध है।	वेबसिंक: https://ibbi.gov.in/home/downloads भौतिक पता: जैसा उपरोक्त क्रमांक 10 में उल्लेखित है

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कंपनी कानून न्यायधिकरण ने दिनांक 10/10/2023 को एपेक्स स्टील प्राइवेट लिमिटेड के निगमित विद्यालय समायान की प्रक्रिया अन्ततः समाप्त करने का आदेश दिया है। एपेक्स स्टील प्राइवेट लिमिटेड के ऋणदाताओं को एतद्वारा अंतरिम प्रस्ताव पेशेवर के पास **प्रतिदिन सं. 10** में उल्लिखित तारीख 25/10/2023 को अवद्या उत्तरसे पहले अपने ऋण के साथ अपने दावे जमा करने का कारा जाता है।
किसी ऋणदाताओं को साथ के साथ अपने दावे विशिष्ट इलेक्ट्रॉनिक तरीके से जमा करना होगा। अन्य सभी ऋणदातागण साथ के साथ अपने दावे व्यक्तित्व रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक तरीके से जमा कर सकते हैं।
भारतीय विद्यालय एवं ऋण शोध अनुसंधान बोर्ड (निगमित व्यक्तियों के लिए विद्यालय समायान प्रक्रिया) अधिनियम, 2016 के अन्वय 19 अनुसार दावे जमा किए जाने चाहिए।
दावों के गलत रहने पर अथवा झूठे साक्ष्य जमा करने पर जुर्माना लगाया जाएगा।

हस्ता/ अजय कुमार अग्रवाल अंतरिम समायान पेशेवर
स्थान: कोलकाता पंजी. सं. IBBI/IPA-002/IP-N00608/2018-19/11859
तारीख: 11.10.2023 एएफए की वेतना: 30 नवम्बर, 2023 तक